

tax on sugarcane crushed by sugar factories on the lines of the rebate in excise duty granted by the Central Government.

(3) State Governments have been requested to consider the desirability of banning establishment of new power crushers and khandari units in sugar factory areas within a radius of 10 miles and also to restrict the working of existing power crushers and khandari units in these areas.

(4) Forward trading in gur has been suspended with effect from the 18th October, 1971.

Anti-Social Elements in Banaras Hindu University

65, SHRI RAMKANWAR :
SHRI N. E. HORO :
SHRI K. BALATHANDAYUTHAM :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether there have been recently a number of cases of lawlessness due to activities of anti-social elements in the Banaras Hindu University ;

(b) whether consequently the University was closed down ; and

(c) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) :

(a) The Vice-Chancellor has already published a detailed account of the reasons which led to the closure of the University. A copy of the report is being laid on the Table of the House.

(b) Teaching was suspended in all the Faculties, except the Faculty of Education and the three schools maintained by the University, viz., Central Hindu Boys' School, Central Hindu Girls' School and Ranvir Sanskrit Pathashala.

(c) The Government appreciates the decision of the University to resume teaching in many of the Faculties. The University authorities have assured the Government

that teaching in the rest of the Faculties would commence soon.

Admission to Foreign Students in Indian Institutions for Medical Education

66. SHRI R. S. PANDEY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether there has been steady increase in the number of foreign students seeking admission in the Indian Institutions imparting medical education during the recent past ;

(b) whether arrangements have been made to accommodate all the foreign students seeking to pursue medical education in India ;

(c) whether it is proposed to increase the number of seats for foreign students in the Medical Colleges and provide them with better hostel and other facilities ; and

(d) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) As compared to the previous two years, the number of foreign students seeking admission in the Indian Institutions imparting medical education was less this year.

(b) Due to limited number of reserved seats in medical colleges, it has not been possible to accommodate all the foreign students.

(c) and (d). The State Government have been addressed to find out whether they can increase the seats in the medical colleges for self-financing foreign students on payment basis and provide them adequate facilities.

Growing Indiscipline among students

67. SHRI R. S. PANDEY : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether indiscipline among students is growing fast and they are increasingly participating in strikes and agitations ;

(b) whether this is due to the fact that adequate employment opportunities are not available for them and that they cannot afford higher education ; and

(c) if so, the steps contemplated to check this growing indiscipline among the students ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) Though cases of student indiscipline are reported from time to time, it cannot be said in the absence of statistical information that these are growing fast and that students are participating in strikes and agitation in increasing numbers.

(b) Student indiscipline is due to a variety of factors, including those referred to by the Honable Member.

(c) The University Grants Commission, within the limited resources available with it, is making earnest efforts to improve the quality and content of higher education in accordance with its statutory responsibility. The Commission has also undertaken several programmes for students welfare. Steps are also being taken for greater participation of students in the affairs of the Universities. However, to be effective, they will have to be supplemented by appropriate measures in the economic, social, cultural and political fields.

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Stoppage by Rajasthan Government of Procurement of Foodgrains by Food Corporation of India in Rajasthan

68. SHRI BISHWANATH JHUNJHUNWALA :
SHRI N. K. SANGHI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the *Hindustan Times* dated the 26th August, 1971 that following serious complaints against the Quality Inspectors of the Food Corporation, the Government of Rajasthan have decided to do away with the agency of the Food Corporation of India for procure-

ment of foodgrains in the State ;

(b) if so, Governments reaction in this regard ; and

(c) whether many complaints have been lodged by the State Government with the Food Corporation of India and the Central Government but no action has been taken either by the Food Corporation of India or the Central Government and if so, the reason for this ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) The Press report has come to the notice of the Government.

(b) and (c). The report related to the procurement of bajra mainly during the last season. The enquiries made by the Food Corporation of India revealed that the allegations were not substantiated. No alternative machinery has been set up by the State Government and they have entrusted the Kharif procurement operations during 1971-72 to the Food Corporation of India. During the crop year 1970-71, the Corporation had to utilise the services of trader agents in its procurement operations. This had given rise to complaints regarding malpractices. For the crop year 1971-72, it has been decided to replace the system of trader agents by cooperatives which are being suitably strengthened for this purpose.

Panel to study the grievances of Students in Delhi regarding D.T.U.

69. SHRI BISHWANATH JHUNJHUNWALA :
SHRI N. K. SANGHI :
SHRI C. CHITTIBABU :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have appointed a panel to study the grievances of the students of Delhi in regard to bus difficulties ;

(b) whether it is a fact during the last three months many incidents have taken place in Delhi where the students clashed with the DTU staff and the police ; and